

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/1261 /A.

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Neiko Kanuo,  
Registrar, Gauhati High Court,  
Kohima Bench.

Dated Guwahati, 15<sup>th</sup> March 2019

Sub:- Casual Leave.

Ref:- Your letter No. HC(K)5/2018/REG/91 dated 13.03.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for one day on 15.03.2019 has been granted. Shri K. Adani Loli, Joint Registrar, Gauhati High Court, Kohima Bench will remain overall Administrative-in-charge of the Registry during your leave period.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/2008/1262/A, dated 15.03.19**

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

Rolan